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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(OS) 252/2017

MRS. HANSA SACHDEVA ..... Plaintiff

Through: Mr. Akshat Gupta, Ms. Sakshi Tikmany, Advs. (M: 9899917111, Email: akshat@gjpartners.in)

versus

MR. R.K. THADHANI ..... Defendant

Through: Mr. Raghav Kacker, Ms. Palak Sharma, Mr. Shreyansh Rathi, Advs. (M: 8588930125)

CORAM:
Dr. JAGMINDER SINGH (DHJS) JOINT REGISTRAR (JUDICIAL)

O R D E R

% 28.03.2024

Learned Presiding Officer is on leave in the first half today.

As per directions, put up for the purpose already fixed on 26.04.2024.

READER TO JR(JUDICIAL)

MARCH 28, 2024/sms

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